

Rebuilding of sub-standard houses by contractors of D.D.A.

10695. SHRI G. NARSIMHA REDDY :
SHRIMATI KISHORI SINHA :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that D.D.A. has asked the contractors to pull down the houses and rebuild them where they have been found not conforming to the prescribed standard ;

(b) in how many cases houses have been found to be below standard ;

(c) whether contractors have agreed to rebuild them ; and

(d) whether Government have taken a decision to rebuild these flats ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (d). The DDA has reported that no decision to pull down the houses and rebuild them has been taken. It has further reported that if the construction is not found according to specifications on inspection, the same is got rectified at the cost of the contractor.

States and Blocks covered by IRDP

10696. SHRI G.Y. KRISHNAN : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the number and names of the States and Blocks of each State covered by Integrated Rural Development Programme since its inception ;

(b) the details regarding the total amount borne by each State for implementation of this programme with central assistance yearly and the number of beneficiaries covered in each State through this programme ;

(c) whether due to non-availability of required cement this programme is not progressing according to the expectation,

give details with special emphasis on the State of Karnataka ; and

(d) if so, the requirements of the State and allocation by the Centre in 1981-82 and any decision taken by the Central Government for further allocation of cement to the State for successful implementation of the programme ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) and (b). Statements I to V are laid on the Table of the House. [Placed in Library. See No. LT-6672/83] The programme is under implementation in 5011 blocks in the country with effect from 2nd October, 1980. The names of the blocks, have however not been given as the work of compiling a list of 5011 blocks would be too laborious.

(c) The Integrated Rural Development Programme is basically a beneficiary oriented programme, hence non-availability of cement has not been a serious constraint. No such complaint has been received from Karnataka.

(d) Does not arise.

Power Supply to Coastal Fishing Industry

10697. SHRI JAGDISH TYTLER : Will the Minister of AGRICULTURE be pleased state :

(a) whether it is a fact that the power supply position in the coastal areas, especially in Tamil Nadu, has become so completely cripple that the coastal fishing industry in the coastal States have been compelled to close down their units ; and

(b) if so, what steps are being taken to ensure that the fishing industry gets adequate power to revive ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) According to information furnished by the Government of Tamil Nadu, the three fish processing units at Ennore, Tuticorin and Mandapam owned by the Tamil Nadu Fisheries Development Corporation have not faced closure due to power cut but are facing operational